

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-105**  
New IA 2678 /2020  
in  
(IB)- 189(ND)/17

**IN THE MATTER OF:**

State Bank of India  
Vs.

Namdhari Food International Pvt. Ltd.

....FINANCIAL CREDITOR

....RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 26.08.2020**

**CORAM:**

CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)  
SHRI NARENDER KUMAR BHOLA  
MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant/FC

: Ms. Maya Gupta, Advocate on behalf of Mr. Rakesh Kumar  
Gupta Advocate

For the Respondent/CD

For the Intervener/RP

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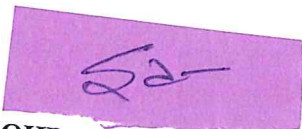
**ORDER**

IA 2678 of 2020

The Liquidator is present. The progress report is taken on record, subject to just exceptions.

The IA stands closed.

  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)